

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 209 OF 2016**

**Dated: 18<sup>th</sup> September, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Himachal Pradesh State Electricity Board Ltd. .... Appellant(s)**

**Vs.**

**Himachal Pradesh Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Tarun Johri  
Mr. Ankit Saini for R-2

**ORDER**

We have heard learned counsel for the parties for some time.

List the matter for further hearing on **08.11.2017.**

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

*ts/tpd*